

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3384/2013

The 27th day of September, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Jitender Singh,
S/o Shree Pratap Singh,
R/o C-81, Minto Road Complex,
Minto Road, Delhi-110 002. .. Applicant

(By Advocate : Shri K.C. Mittal with Ms. Ruchika Mittal)

Versus

1. The Secretary,
Ministry of Urban Development and
Poverty Alleviation,
Nirman Bhawan,
New Delhi-110 011.
2. The Director,
Directorate of Printing,
B-Wing, Nirman Bhawan,
New Delhi-110 011.
3. Shri Surendra Singh,
Dy. Director (Admn.II),
Directorate of Printing,
B-Wing, Nirman Bhawan,
New Delhi-110 011.
4. Manager,
Govt. of India Press,
Rashtrapati Bhavan,
New Delhi-110 004. .. Respondents

(By Advocate : Shri Mayank Joshi for Mrs. Avinash Kaur)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel appearing for the applicant submits that they have no instructions inspite of their best efforts to contact the applicant.

2. In the circumstances, the O.A. is dismissed for default and non-prosecution. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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